

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 230
TO BE ANSWERED ON 18.07.2016

SCHEDULED AREAS

230. SHRI PRATHAP SIMHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of total number of "Scheduled Areas" in the country, State/UT-wise; and
- (b) the details of funds allocated for the scheduled areas under different schemes during the last three years and the current year?

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a): Fifth Schedule Areas are in the States of Andhra Pradesh, Telangana, Himachal Pradesh, Gujarat, Odisha, Rajasthan, Maharashtra, Madhya Pradesh, Chhattisgarh and Jharkhand. Statement showing the State-wise number of Scheduled Areas are at **Annexure**.

(b): Under various development schemes administered by the Ministry funds are released directly to the State Government against the proposal of activities for welfare of Scheduled Tribes received from them. The implementation of the schemes is the responsibility of the State Government through various agencies including Integrated Tribal Development Agency (ITDA) / Integrated Tribal Development Projects (ITDP). Hence, the information regarding funds allotted to Scheduled area-wise is not maintained in the Ministry.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No.230
by Shri PrathapSimhato be answered on 18.07.2016

State-wise number of Scheduled Areas

I. Andhra Pradesh (including Telangana)

1. Sixty-seven villages of Achempethaluq of Mahbubnagar district
2. Seventy-two villages of Adilabadtaluq of Adilabad district
3. Seventy-two villages of Kinwattaluq of Adilabad district
4. Forty-six villages of Boath taluk of Adilabad district
5. All villages of Utnurtaluq of Adilabad district
6. Eighty-six villages Asaifabadtaluq of Adilabad district
7. Eighteen villages of Lakshetipettaluq of Adilabad district
8. Fifty-eight villages of Rajurataluq of Adilabad district
9. Twenty-seven villages of Sirpurtaluq of Adilabad district
10. Eighty-three villages of Mulugtaluq of Warrangal district
11. Seventy-two villages of Narsampet taluk of Warrangal district
12. All the villages of Yellandutaluq of Warrangal district (excluding the Yellandu, Singareni and Sirpur villages and the town of Kothaguda)
13. (i) All the villages of Palochataluq of Warrangal district excluding Palondha, Borgampad, Ashwaraopet, Dammamet, Kuknur and Nelipak villages and (ii) Samasthan of Paloncha
14. Visakhapatnam Agency area [excluding the areas comprised in the villages of Agency Lakshmipuram, Chidikada, Konkasingi, Kumarapuram, Krishnadevipeta, Pichigantikothagudem, Golugondapeta, Gunupudi, Gummudukonda, Sarabhupalapatnam, Vadurupalli, Pedajaggampeta] [SarabhupathiAgraharam, RamachandrarajupetaAgraharam, and KondavatipudiAgraharam in Visakhapatnam district.]
15. East Godwari Agency area [excluding the area comprised in the village of Ramachandrapuram including its hamlet Purushothapatnam in the East Godavari district.]
16. West Godawari Agency area in West Godavari district

II. Gujarat

1. Uchchhal, Vyara, Mahuwa, Mandvi, Nizar, Songadh, Valod, Mangrol and Bardoli talukas in Surat district.
2. Dediapada, Sagbara, Valia, Nandod and Jhagadia talukas in Bharuch district
3. Dangs district and taluka
4. Bansda, Dharampur, Chikhali, Pardi and Umbergaon talukas in Valasad district
5. Jhalod, Dohad, Santrampur, Limkheda and DeogarhBaria talukas in Panchmahal district
6. Chhotaudepur and Naswadi talukas and Tilakwadamahal in Vadodora district
7. Khedbrahma, Bhiloda and Meghraj talukas, and Vijayanagarmahal in Sabarkantha district

III. Himachal Pradesh

1. Lahaul and Spiti district
2. Kinnaur district
3. Pangi tehsil and Bharmour sub-tehsil in Chamba district

IV. Maharashtra

1. The following in Thane district:
 - a) Tahsils of Dahanu, Talasari, Mokhanda, Jawhar, Wada and Shahapur
 - b) The one hundred forty four villages of Palghartahsil
 - c) The forty five villages of Vasai (Bassein) Tahsil
 - d) The seventy two villages of Bhiwanditahsil
 - e) The seventy seven villages of Murbadtahsil

2. The following in Nasik district:
 - a) The tahsils of Peint, Surgana and Kalwan
 - b) The one hundred six villages of Dindoritahsil
 - c) The ninety three villages of Igatpuritahsil and one town Igatpuri
 - d) The seventy villages in Nasik Tahsil and one town Trimbak
 - e) The fifty seven villages in BaglanTahsil

3. The following in DhuleDistrict:-
 - a) Tahsils of Nawapur, Taloda, Akkalkuwa and Akrani
 - b) The eighty villages in Sakritahsil
 - c) The eighty two villages in NandurbarTahsil and town Nandurbar
 - d) The one hundred forty one villages in ShahadaTahsil
 - e) The sixty two villages in ShirpurTahsil

4. The following in Jalgaondistrict:-
 - a) The twenty five villages in Chopdatahsil
 - b) The thirteen villages in Yavaltahsil
 - c) The twenty-one villages in Raver tahsil

5. The ninety-four villages in Akoletahsil of Ahmednagar district

6. The following in Pune District:-
 - a) The fifty-six villages in Ambegaontahsil
 - b) The sixty-five villages in Junnartahsil

7. The one hundred fifty-two villages and town Kinwat in Kinwattahsil of Nanded District

8. The tahsils of Chikhaldara and Dharni in Amravati district

9. The following in Yavatmaldistrict:-
 - a) The one hundred thirty villages in Maregaontahsil
 - b) The forty-three villages in Ralegaontahsil
 - c) The one hundred three villages in Kelapurtahsil and town Pandharkawada
 - d) The fifty-five villages in Ghatanjitahsil

10. The following in Gadchiroli district:-

- a) The tahsils of Ettapalli, Sironcha, Aheri, Dhanora, Kurkheda
- b) The sixty-two villages in Gadchiroli tahsil
- c) The seventy-four villages in Armorli tahsil
- d) The one hundred thirty-two villages in Chamorshi tahsil

11. The one hundred eighty-two villages in Rajura Tahsil in Chandrapur district

V. Odisha

1. Mayurbhanj district
2. Sundargarh district
3. Koraput district
4. Kuchindatahsil in Sambalpur district
5. Keonjhar and Telkoitahtsils of Keonjhar sub-division, and Champua and Barbil tahsils of Champua Sub-Division in Keonjhar district
6. Khondmal tahsil of Khondmals sub-division, and Balliguda and G. Udayagiri tahsils of Balliguda sub-division in Boudh-Khondmals district
7. R. Udayagiri tahsil, and Guma and Rayagada Blocks of Parlakhemundi tahsil of Parlakhemundi sub-division, and Suradatahsil, excluding Gazalbadi and Gocha Gram Panchayats of Ghumsur subdivision, in Ganjam district
8. Thuamul Rampur Block of Kalahandi tahsil, and Lanjigarh Block, falling in Lanjigarh and Kalahandi tahsils, in Bhawanipatna sub-division in Kalahandi district
9. Nilgiri Community Development Block of Nilgiri tahsil in Nilgiri sub-division in Balasore district

VI. Rajasthan

1. Banswara district
2. Dungarpur district
3. The following in Udaipur district:
 - a) Tahsils of Phalasia, Kherwara, Kotra, Sarada, Salumbar and Lasadia
 - b) The eighty one villages of Girwatahsil
4. Pratargarh tahsil in Chittaurgarh district
5. Abu Road Block of Abu Road tahsil in Sirohi district

VII. Jharkhand

1. Ranchi District
2. Lohardaga District
3. Gumla District
4. Simdega District
5. Latehar District
6. East-Singhbhum District
7. West-Singhbhum District
8. Sarikela-Kharsawan District
9. Sahebganj District
10. Dumka District
11. Pakur District
12. Jamtara District
13. Palamu District-Rabda and Bakoria Panchayats of Satbarwa Block
14. Garhwa District - Bhandaria Block
15. Godda District - Sunderpahari and Boarjor Blocks

VIII. Madhya Pradesh

1. Jhabua district
2. Mandla district
3. Dindori district
4. Barwani district
5. Sardarpur, Dhar, Kukshi, Dharampuri, Gandhwani and Manawartahsils in Dhar district
6. Bhagwanpura, Segaoon, Bhikangaon, Jhirniya, Khargone and Meheshwartahsils in Khargone (West Nimar) district
7. Khalwa Tribal Development Block of Harsudtahsil and Khaknar Tribal Development Block of Khaknartahsil in Khandwa (East Nimar) district
8. Sailana and Bajnatahsils in Ratlam district
9. Betultahsil (excluding Betul Development Block) and Bhainsdehi and Shahpur tahsils in Betul district
10. Lakhanadone, Ghansaur and Kuraitahsils in Seoni district
11. Baihartahsil in Balaghat district
12. Kesla Tribal Development Block of Itarsitahsil in Hoshangabad district
13. Pushparajgarh, Anuppur, Jaithari, Kotma, Jaitpur, Sohagpur and Jaisinghnagartahsils of Shahdol district
14. Pali Tribal Development Block in Palitahsil of Umaria district
15. Kusmi Tribal Development Block in Kusmitahsil of Sidhi district
16. Karahal Tribal Development Block in Karahaltahsil of Sheopur district
17. Tamia and Jamaitahsils, patwari circle Nos. 10 to 12 and 16 to 19, villages SiregaonKhurd and Kirwari in patwari circle no. 09, villages Mainawari and GaulieParasia of patwari circle No. 13 in Parasiatahsil, village Bamhani of Patwari circle No. 25 in Chhindwaratahsil, Harai Tribal Development Block and patwari circle Nos. 28 to 36,41,43,44 and 45B in Amarwaratahsil Bichhuatahsil and patwari circle Nos. 05, 08, 09,10,11 and 14 in Saunsartahsil, Patwari circle Nos. 01 to 11 and 13 to 26, and patwari circle no. 12 (excluding village Bhuli), village Nandpur of patwari circle No. 27, villages Nilkanth and Dhawdikhapa of patwari circle no 28 in Pandurnatahsil of Chhindwara district

IX. Chhattisgarh

1. Surguja district
2. Korla district
3. Bastar district
4. Dantewara district
5. Kanker district
6. Marwahi, Gorella-I, Gorella-2 Tribal Development Blocks and Kota Revenue Inspector Circle in Bilaspur district
7. Korba district
8. Jashpur district
9. Dharmjaigarh, Gharghoda, Tamnar, Lailunga and Kharsia Tribal Development Blocks in Raigarh district
10. Dondi Tribal Development Block in Durg district
11. Chauki, Manpur and Mohla Tribal Development Blocks in Rajnandgaon district
12. Gariaband, Mainpur and Chhura Tribal Development Blocks in Raipur district
13. Nagri (Sihawa) Tribal Development Block in Dhamtari district
